

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.01.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 279/9/HDB/2020
NAME OF THE COMPANY	Hyquip Systems Ltd
NAME OF THE PETITIONER(S)	Bonfiglioli Transmissions Pvt Ltd
NAME OF THE RESPONDENT(S)	Hyquip Systems Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsels for both the sides are present. They have stated that the matter is likely to be settled. For filing joint memo of withdrawal, if the matter is settled, the matter is adjourned to 17.02.2021.

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)

Karim